

Title: Demanded enactment of a legislation to safeguard the interests of the workers in general and scheduled caste and scheduled tribe employees in particular in view of possible retrenchment of employees by the private companies after taking over the public sector undertaking.

SHRI PRAVIN RASHTRAPAL (PATAN): Mr. Speaker, Sir, I would like to raise a very important and serious matter and I would like to draw the kind attention of the Minister of Parliamentary Affairs towards this matter.

Sir, the educated and unemployed youth belonging to the Scheduled Castes and the Scheduled Tribes are facing a very grave situation in the country on account of the anti-poor decision of the present Government regarding disinvestment of profit making public sector undertakings. Very recently, the Government of India has disinvested equity at the rate of 51 per cent in the public sector undertaking, BALCO, which is situated in the State where there is a heavy concentration of poor people belong to the Scheduled Tribe community. The decision of disinvestment was opposed by the employees of BALCO, all political parties in general and people belonging to the Scheduled Castes and the Scheduled Tribes in particular.

Now, it is known to all that the new management will not retrench anyone for a period of one year from the time of taking over of the factory. This period will be over very soon. Approximately, 6,000 employees and workers are employed in BALCO. ...*(Interruptions)*

श्री रघुनाथ झा (गोपालगंज) : अध्यक्ष महोदय, बालको पर रोज ही चर्चा हो रही है। *(व्यवधान)*

श्री प्रवीण राष्ट्रपाल : आप चुप बैठिये। पहले हमारी बात सुनिए। *(व्यवधान)* You do not interrupt me now. Keep quiet.

...*(Interruptions)* Sir, I need protection from you. ...*(Interruptions)*

MR. SPEAKER: You have to address the Chair, not the Members.

SHRI PRAVIN RASHTRAPAL : I am sorry.

श्री प्रमुनाथ सिंह : अध्यक्ष महोदय, क्या एक ही सवाल पर रोज चर्चा होती

रहेगी ? इसके अलावा और कोई सवाल नहीं है। *(व्यवधान)* हमारी समता पार्टी के एक कार्यकर्ता को बिहार में बेरहमी से पीटा गया। *(व्यवधान)* एक ही सवाल पर रोज चर्चा हो रही है। *(व्यवधान)*

MR. SPEAKER: This will not go on record.

*(Interruptions)**

SHRI PRAVIN RASHTRAPAL : Sir, a specific question was put to the hon. Prime Minister by the media on the International Women's Day, the 8th March, regarding reservation in public sector undertakings and the hon. Prime Minister went on record that this is a serious matter and requires to be dealt with separately. I would request the hon. Minister of Parliamentary Affairs to bring this to the

*Not Recorded.

notice of the hon. Prime Minister that private management will retrench nearly 50 per cent of the employees and workers after one year. In spite of repeated question and request, the Government of India has not made clear in Parliament their policy regarding reservation for the Scheduled Castes and the Scheduled Tribes in public sector undertakings, which are handed over to private management after disinvestment.

I, therefore, demand that the Government should enact a legislation to safeguard the interests of the workers in general and particularly the fundamental rights of reservation for the Scheduled Castes and the Scheduled Tribes under article 16(4)(A) for the protection of the constitutional rights of the Scheduled Caste employees.

श्री रघुनाथ झा (गोपालगंज) : अध्यक्ष महोदय, हमने भी नोटिस दिया है। *(व्यवधान)*

अध्यक्ष महोदय : आपका कोई नोटिस नहीं है।

...*(व्यवधान)*

श्री रघुनाथ झा : हमने सुबह साढ़े आठ बजे नोटिस दिया है। *(व्यवधान)*

अध्यक्ष महोदय : ठीक है, हम देखेंगे।

...*(व्यवधान)*

